

MR. CHAIRMAN: Thank you very much. I would take a couple of minutes. I wish the Rajya Sabha were to have such interesting debates more frequently. I have got the sense of the sentiments of different sections of the House. I want to make 2-3 things clear. Firstly, the Chair is not a part of the Government, not as the Chair. In another capacity, in the State's structure, yes. But, that is a very important thing. The Chair is a referee in a hockey match or a football match. The Chair has been given a Rule Book, a yellow card and a red card; and he or she is expected to allow the game to be played as per the rules. If a game is allowed to play as per the rules, no yellow card is required, forget about the red card altogether.

Now that is what this Chair has endeavoured to do. But then it does happen that you try aspiring for treating an ailment which turns out to be more endemic, more persistent and recurring. I think my personal view is, and I would like to make this submission to all sections of the House, particularly to the party leaders that the time has come for us to review our practices, our rules and carry out such changes as are necessary because the rules are made by the House; and the House is fully competent to amend the rules and modify the rules. Therefore, I would like to convene, as early as possible, a meeting of the leaders so that we could have a frank and practical discussion about how the rules need to be amended, if they need to be amended. I have the sense of the House, I will ask the Secretariat to review the remarks in the light of the record that they have. We will proceed from there.

Can I now beg your indulgence to have the Question Hour?

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## ORAL ANSWERS TO QUESTIONS

### Funds and equipments for Disaster Management

\*121. SHRIMATI KUSUM RAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of funds, allocated, released and spent for Disaster Management during the last three years and the current year, so far;

(b) whether India lacks in disaster preparedness acutely and if so, the reasons therefor; and

(c) whether Government would equip disaster management authority with latest and appropriate equipments in view of its failure during Uttarakhand disaster and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) A Statement is laid on the Table of the House.

*Statement*

(a) Allocation and release of funds from National Disaster Response Fund and State Disaster Response Fund during 2010-11 to 2013-14 is given in Statement-I to Statement-IV.

State-wise allocation/release and utilisation of funds under the Scheme for strengthening of fire and emergency services is given in Statement-V.

State-wise allocation/release and utilisation of funds under the Scheme for Revamping of Civil Defence Setup in the Country is given in Statement-VI.

Allocation and release of funds for capacity building in last three years as per the award of the 13th Finance Commission are given in Statement-VII.

(b) No, Sir.

(c) Yes, Sir. The Government will continue to provide NDRF with necessary equipment and to upscale it constantly. The resources available at present with NDRF include specialised equipment for collapsed structure search & rescue, water rescue equipment including boats and equipment for dealing with chemical, biological, radiological and nuclear events. In response to the natural disaster in Uttarakhand, 1.1 lakh persons were evacuated to safe places in the shortest possible time, notwithstanding widespread destruction of roads, difficult terrain and extremely hostile weather.

**Statement-I**

*Allocation and Release of Funds from SDRF/ NDRF during 2010-2011*

As on 31.03.2011  
(Rs. in crore)

Oral Answers

[14 August, 2013]

to Questions

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Sl. No.	Name of the State	Allocation of SDRF			Releases from SDRF		Releases from NDRF
		Central Share	State Share	Total	1st Instalment	2nd Instalment	
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	381.63	127.21	508.84	190.815	190.815 + 100*	582.11 (74.78 + 300 # + 207.33)
2.	Arunachal Pradesh	33.07	3.67	36.74	16.535	16.535	97.24
3.	Assam	237.39	26.38	263.77	118.695	118.695	-
4.	Bihar	250.87	83.62	334.49	125.44	125.44	368.01
5.	Chhattisgarh	113.49	37.83	151.32	56.745	-	-
6.	Goa	2.22	0.74	2.96	1.11	-	-
7.	Gujarat	376.59	125.53	502.12	188.30	188.30	-

1	2	3	4	5	6	7	8	20
8.	Haryana	144.68	48.22	192.90	72.34	-	-	<i>Oral Answers</i>  [RAJYA SABHA]  <i>to Questions</i>
9.	Himachal Pradesh	117.68	13.08	130.76	58.84	58.84	149.95	
10.	Jammu and Kashmir	155.21	17.25	172.46	77.605	-	-	
11.	Jharkhand	194.59	64.86	259.45	97.295	97.295	-	
12.	Karnataka	120.72	40.24	160.96	60.360	60.36	-	
13.	Kerala	98.31	32.77	131.08	49.155	49.155	12.78	
14.	Madhya Pradesh	294.56	98.19	392.75	147.280	147.28 + 77.3225 *	-	
15.	Maharashtra	332.02	110.67	442.69	166.010	166.01+ 33.99 *	310.48 (127.06 + 183.42)	
16.	Manipur	6.50	0.72	7.22	3.250	-	-	
17.	Meghalaya	13.19	1.46	14.65	6.595	-	-	
18.	Mizoram	7.70	0.85	8.55	3.850	-	4.566	
19.	Nagaland	4.47	0.50	4.97	2.235	-	-	

20.	Orissa	293.69	97.89	391.58	146.845	146.845	560.17
21.	Punjab	167.19	55.73	222.92	83.595	-	-
22.	Rajasthan	450.50	150.16	600.66	225.250	-	-
23.	Sikkim	20.48	2.27	22.75	10.240	-	-
24.	Tamil Nadu	220.14	73.38	293.52	110.070	110.07	317.17
25.	Tripura	17.38	1.93	19.31	8.690	-	-
26.	Uttar Pradesh	289.04	96.35	385.39	144.520	144.52	554.26
27.	Uttarakhand	105.89	11.77	117.66	52.945	52.945	517.66
28.	West Bengal	228.62	76.21	304.83	114.310	114.310	704.85
TOTAL		4677.82	1399.48	6077.30	2338.910	1998.72	4179.25

# Released 'on account' basis for flood - 10.

\* SDRF share released, in advance, during 2010-11 for 2011-12.

*Oral Answers*

[14 August, 2013]

*to Questions* 21

**Statement-II***Allocation and Release of Funds from SDRF/ NDRF during 2011-2012*As on 30.03.2012  
(Rs. in crore)

Sl. No.	Name of the State	Allocation of SDRF			Releases from SDRF		Releases from NDRF
		Central Share	State Share	Total	1st Instalment	2nd Instalment	
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	400.71	133.57	534.28	100.355 #	200.355	643.39 (257.61+ 385.78)
2.	Arunachal Pradesh	34.72	3.86	38.58	17.36	17.36	-
3.	Assam	249.26	27.70	276.96	124.63	-	-
4.	Bihar	263.41	87.80	351.21	131.705	131.705	-
5.	Chhattisgarh	119.17	39.72	158.89	116.330 @	-	-
6.	Goa	2.33	0.78	3.11	2.275 @	-	-
7.	Gujarat	395.42	131.81	527.23	197.71	197.71	-
8.	Haryana	151.91	50.64	202.55	72.34 @	-	-

9.	Himachal Pradesh	123.57	13.73	137.30	61.785	61.785	42.91
10.	Jammu and Kashmir	162.97	18.11	181.08	-	-	-
11.	Jharkhand	204.32	68.10	272.42	102.16	102.16	-
12.	Karnataka	126.76	42.25	169.01	63.38	63.38	70.23
13.	Kerala	103.22	34.41	137.63	51.61	51.61	109.69
14.	Madhya Pradesh	309.29	103.10	412.39	77.3225 #	154.645	-
15.	Maharashtra	348.62	116.20	464.82	140.32	-	-
16.	Manipur	6.82	0.76	7.58	6.66 @	-	-
17.	Meghalaya	13.84	1.54	15.38	13.52 @	-	-
18.	Mizoram	8.08	0.90	8.98	7.89 &	-	-
19.	Nagaland	4.70	0.52	5.22	-	-	-
20.	Orissa	308.37	102.79	411.16	154.19	154.185	678.65
21.	Punjab	175.55	58.52	234.07	171.37 @	-	-
22.	Rajasthan	473.02	157.67	630.69	461.76 @	236.51	-
23.	Sikkim	21.50	2.39	23.89	20.99 @	10.75	200.38 (50.00\$ + 150.38)

*Oral Answers*

[14 August, 2013]

*to Questions* 23

1	2	3	4	5	6	7	8
24.	Tamil Nadu	231.15	77.05	308.20	115.575	115.575	523.977 (500.00 \$ + 23.977)
25.	Tripura	18.25	2.03	20.28	17.815 @	9.125	-
26.	Uttar Pradesh	303.50	101.16	404.66	151.75	151.75	189.69
27.	Uttarakhand	111.19	12.35	123.54	-	-	-
28.	West Bengal	240.05	80.02	320.07	120.025	120.025	-
TOTAL: -		4911.70	1469.48	6381.18	2500.83	1778.63	2458.92

# SDRF share released earlier, in advance, during 2010-11 for 2011 -12.

\* SDRF share released, in advance, during 2011 -12 for 2012-13.

@ Includes arrears of central share for the year 2010-11. \$ Released 'on account' basis.

Note: Balance and 1st instalment of centre's share of SDRF for the years 2010-11 and 2011-12 has not been released for non-submission of requisite confirmations and supporting documents by the State Government as mentioned in para 11 of the guidelines [viz; submission of utilization certificate, constitution of State Executive Committee (SEC), annual report and creation of sdrf duly certified by the AG (A&E) of State etc.].



**Statement-III**

*Allocation and Release of Funds from SDRF/NDRF during 2012-2013*

As on 31.03.2013  
(Rs. in crore)

Oral Answers

[14 August, 2013]

to Questions 25

Sl. No.	Name of the State	Allocation of SDRF			Releases from SDRF		Releases from NDRF
		Central Share	State Share	Total	1st Instalment	2nd Instalment	
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	420.74	140.25	560.99	210.37	210.37	-
2.	Arunachal Pradesh	36.46	4.05	40.51	18.23	18.23	100.44
3.	Assam	261.73	29.08	290.81	255.495 <sup>@</sup>	199.50 (130.865+68.64*)	45.00\$
4.	Bihar	276.58	92.19	368.77	138.29	138.29	-
5.	Chhattisgarh	125.12	41.71	166.83	122.145 <sup>@</sup>	-	-
6.	Goa	2.45	0.82	3.27	1.165 <sup>@</sup>	-	-
7.	Gujarat	415.19	138.40	553.59	207.595	207.595	-
8.	Haryana	159.51	53.17	212.68	75.95 <sup>@</sup>	-	-
9.	Himachal Pradesh	129.75	14.42	144.17	64.875	64.875	45.98

1	2	3	4	5	6	7	8	26
10.	Jammu and Kashmir	171.12	19.01	190.13	77.605 <sup>@</sup>	-	-	Oral Answers  [RAJYA SABHA]
11.	Jharkhand	214.53	71.51	286.04	107.265	107.265	-	
12.	Karnataka	133.10	44.36	177.46	66.55	66.55	679.54 (282.35+397.19)	
13.	Kerala	108.38	36.13	144.51	54.19	46.49	34.27	
14.	Madhya Pradesh	324.76	108.25	433.01	162.38	162.38	-	
15.	Maharashtra	366.05	122.01	488.06	357.33 <sup>@</sup>	-	1824.52 (574.71+447.96 + 801.85)	
16.	Manipur	7.16	0.80	7.96	6.99 <sup>@</sup>	3.58	-	
17.	Meghalaya	14.54	1.61	16.15	14.19 <sup>@</sup>	-	-	
18.	Mizoram	8.49	0.94	9.43	8.30 <sup>@</sup>	-	-	
19.	Nagaland	4.93	0.55	5.48	9.405 <sup>@</sup>	2.465	-	
20.	Odisha	323.79	107.93	431.72	161.895	161.895	6.19	to Questions
21.	Punjab	184.33	61.44	245.77	179.94 <sup>@</sup>	92.165	-	

22.	Rajasthan	496.67	165.55	662.22	248.335	248.335	-
23.	Sikkim	22.57	2.51	25.08	11.285	11.285	74.34 (0.8668+73.48)
24.	Tamil Nadu	242.71	80.9	323.61	121.355	-	-
25.	Tripura	19.16	2.13	21.29	9.58	-	-
26.	Uttar Pradesh	318.67	106.22	424.89	159.335	159.335	-
27.	Uttarakhand	116.75	12.97	129.72	169.565 @	36.03	-
28.	West Bengal	252.05	84.02	336.07	126.025	126.025	-
TOTAL		5157.29	1542.93	6700.22	3145.63	2062.67	2810.29

\* SDRF share released, in advance, during 2012-13 for 2013-14.

@ Includes arrears of central share for the previous *i.e.* year 2011-12.

\$ Released 'on account' basis.

*Note:* Balance and 1st instalment of Centre's share of SDRF for the years 2011-12 and 2012-13 has not been released for non-submission of requisite confirmations and supporting documents by the State Government as mentioned in para 11 of the guidelines [*viz;* submission of utilization certificate, Annual report etc.].

Oral Answers

[14 August, 2013]

to Questions 27

**Statement-IV**

Allocation and Release of Funds from SDRF/ NDRF during 2013-2014

As on 26.07.2013

(Rs. in crore)

Sl. No.	Name of the State	Allocation of SDRF			Releases from SDRF		Balance Available (As on)	Releases from NDRF
		Central Share	State Share	Total	1st Installment	2nd Installment		
1.	Andhra Pradesh	441.78	147.26	589.04	220.89	-	0.0 (03.07.13)	-
2.	Arunachal Pradesh	38.29	4.25	42.54	19.145	-	2.25 (31.05.13)	109.75
3.	Assam	274.82	30.53	305.35	-	-	505.46 (19.09.12)	-
4.	Bihar	290.41	96.80	387.21	145.205	-	490.74 (31.03.13)	-
5.	Chhattisgarh	131.38	43.79	175.17	62.56 @	-	283.28 (31.03.13)	-
6.	Goa	2.57	0.86	3.43	1.225 @	-	21.86 (31.03.13)	-
7.	Gujarat	435.95	145.32	581.27	217.975	-	2374.93 (31.03.13)	-
8.	Haryana	167.48	55.83	223.31	75.95 @	-	1380.71 (20.03.13)	-
9.	Himachal Pradesh	136.24	15.14	151.38	68.12	-	0 (31.03.13)	-
10.	Jammu and Kashmir	179.68	19.96	199.64	334.09 @	-	544.61 (31.03.13)	-
11.	Jharkhand	225.26	75.08	300.34	-	-	719.58 (30.09.12)	-
12.	Karnataka	139.75	46.58	186.33	69.875	-	0 (31.03.13)	-
13.	Kerala	113.81	37.93	151.74	64.605 @	-	114.80 (31.03.13)	-

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Oral Answers

[RAJYA SABHA]

to Questions

14.	Madhya Pradesh	341.00	113.66	454.66	-	-	153.815 (31.03.13)	-
15.	Maharashtra	384.35	128.11	512.46	183.025 @	-	0 (20.01.13)	46.115
16.	Manipur	7.52	0.84	8.36	-	-	25.24 (30.09.12)	-
17.	Meghalaya	15.26	1.70	16.96	7.27 @	-	107.58 (31.03.13)	-
18.	Mizoram	8.91	0.99	9.90	4.235 @	-	9.86 (28.03.13)	-
19.	Nagaland	5.18	0.57	5.75	-	-	0.04 (31.03.13)	36.60
20.	Odisha	339.98	113.33	453.31	169.99	-	147.29 (31.03.13)	-
21.	Punjab	193.55	64.51	258.06	96.775	-	3140.95 (31.03.13)	-
22.	Rajasthan	521.50	173.83	695.33	260.75	-	836.60 (20.06.13)	-
23.	Sikkim	23.70	2.63	26.33	-	-	43.21 (29.01.13)	1.018
24.	Tamil Nadu	254.84	84.95	339.79	121.35 @	-	0 (16.07.13)	-
25.	Tripura	20.12	2.23	22.35	9.58 @	-	35.01 (31.03.13)	-
26.	Uttar Pradesh	334.60	111.53	446.13	-	-	224.18(30.09.12)	-
27.	Uttarakhand	122.59	13.63	136.22	83.64	61.36	45.61 (31.03.13)	250.00
28.	West Bengal	264.65	88.22	352.87	132.325	-	539.10 (30.06.13)	-
TOTAL		5415.17	1620.06	7035.23	2417.22	61.36	-	443.48

\* SDRF share released, in advance, during 2013-14 for 2014-15.

@ Includes arrears of central share for the previous *i.e.* year 2011-12,2012-13.

*Note:* Balance installment of Centre's share of SDRF for the years 2011-12 and 2012-13 has not been released for non-submission of requisite confirmations and supporting documents by the State Government as mentioned in para 11 of the guidelines [viz; submission of utilization certificate, Annual report etc.].

**Statement-V**

*Funds for Procurement of Capital Items for Strengthening of Fire and Emergency Services*

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Oral Answers

[RAJYA SABHA]

to Questions

Sl. No.	States	Allocation/Release of Funds			Total	Total Utilisation *
		2010-2011	2011-2012	2012-2013		
1	Andhra Pradesh	2.17	5.27	0	8.37	3.1
2	Arunachal Pradesh	1.19	2	0	3.72	3.68
3	Assam	0.65	3.56	0	4.37	0.81
4	Bihar	0.8	6	0	7.03	1.1
5	Chhattisgarh	1.63	0	7.44	9.79	2.35
6	Goa	0.19	0.12	0	0.38	0.22
7	Gujarat	2.27	0	9.21	12.5	3.29
8	Haryana	0.48	2.96	0	3.61	0.5
9	Himachal Pradesh	1.47	1.87	0	4.03	4.02
10	Jammu and Kashmir	0.43	2.1	0	2.66	2.66
11	Jharkhand	0.44	1.74	1.12	3.43	0.56
12	Karnataka	0.65	4.32	0	5.13	0.81
13	Kerala	0.43	2.1	0	2.66	0.8
14	Madhya Pradesh	2.5	0	18.66	22.17	1.01

15	Maharashtra	1.07	0	5.25	6.65	14
16	Manipur	1.59	2.34	0	4.71	2.37
17	Meghalaya	1.41	2.76	0	4.83	0.66
18	Mizoram	1.43	1.18	0	3.27	3.27
19	Nagaland	1.59	3.18	0	5.52	2.34
20	Orissa	2.2	6.59	0	9.7	3.11
21	Punjab	0.45	2.65	0	3.22	0.43
22	Rajasthan	2.38	13.69	0	17.08	10.39
23	Sikkim	0.69	0.5	0	1.51	1.01
24	Tamil Nadu	2.38	7.04	0	10.45	3.41
25	Tripura	0.19	0.00	0.32	0.58	0.08
26	Uttar Pradesh	1.41	11.56	0	13.3	0.33
27	Uttarakhand	0.37	1.97	0	2.47	0.43
28	West Bengal	0.56	2.66	0	3.42	0.2
GRAND TOTAL		33.02	88.16	42	176.56	54.34

\* Utilisation of fund released during entire XIth five year plan period.

Note: In 2013-14, there has been no release of fund.

*Oral Answers*

[14 August, 2013]

*to Questions*

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**Statement-VI**

*Funds for Revamping of Civil Defence Setup*

(Rs. in cr.)

Sl. No.	State	Allocation/ Release of Funds			Total Release	Amount Utilised*
		2010-11	2011-12	2012-13		
1	2	3	4	5	6	7
1	Andaman & Nicobar	0.01	0.02	1.06	1.09	0
2	Andhra Pradesh	0.13	1.32	0.7	2.29	0.12
3	Arunachal Pradesh	0	0.03	1.92	1.95	0
4	Assam	1.05	3.8	0	5.34	1.99
5	Bihar	1.09	2.78	0.22	4.32	1.64
6	Chandigarh	0.01	0	0	0.04	0
7	Chhattisgarh	1.05	0.94	0	2.01	1.66
8	Delhi	0.31	0.69	0	1.35	0.83
9	Goa	0.1	0.69	0.11	1.01	0.04
10	Gujarat	0.71	4.13	0.55	6.97	1.21

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Oral Answers

[RAJYA SABHA]

to Questions



11	Haryana	0.37	1.59	0	2.54	0
12	Himachal Pradesh	0.11	0.76	0	1.58	0.71
13	Jammu and Kashmir	0.98	4.86	0.91	7.61	3.99
14	Jharkhand	0.05	0.89	1.91	2.98	0.1
15	Karnataka	0.16	0.38	0	1.52	1.15
16	Kerala	0.6	1.35	0	1.95	0.29
17	Madhya Pradesh	0.15	0.2	0	1.35	0.71
18	Maharashtra	0.31	2.13	0.44	4.12	1.66
19	Manipur	0.01	0.05	0	0.07	0.07
20	Meghalaya	0.05	0.18	0	1.2	1.02
21	Mizoram	0	0.01	0	0.01	0
22	Nagaland	0	0.01	0	0.01	0.01
23	NCDC, Nagpur	0	0	0	0.07	0.05
24	Odisha	0.65	2.5	1.08	4.52	1.76
25	Puducherry	0	0.01	0	0.01	0

*Oral Answers*

[14 August, 2013]

*to Questions*

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1	2	3	4	5	6	7
26	Punjab	0.88	4.1	1.04	7.28	1.5
27	Rajasthan	0.21	1.1	0.58	2.88	1.64
28	Sikkim	0	0.02	1.92	1.95	0.03
29	Tamil Nadu	0	0.04	1.92	1.96	0
30	Tripura	0.11	0.39	0.58	1.09	0
31	Uttar Pradesh	1.53	4.49	1.76	9.73	2.45
32	Uttarakhand	0.05	0.01	1.92	2.01	0.03
33	West Bengal	0.98	3.78	1.1	6.64	5.14
TOTAL		11.66	43.25	19.72	89.45	29.8

\* Utilisation of fund released during entire XIth five year plan period.

Note: In 2013-14, there has been no release of fund.

**Statement-VII**

*Allocation and Release of 13th Finance Commission Grant for Capacity Building for Disaster Response*

Rs. in crore  
(as on 05.07.2013)

Sl. No.	State	2010-11		2011-12		2012-13		2013-14	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	6.00	6.00	6.00		6.00	6.00	6.00	
2	Arunachal Pradesh	1.00	1.00	1.00	1.00	1.00		1.00	1.00
3	Assam	5.00	5.00	5.00	5.00	5.00		5.00	5.00
4	Bihar	5.00	5.00	5.00	5.00	5.00		5.00	
5	Chhattisgarh	4.00	4.00	4.00	4.00	4.00	4.00	4.00	
6	Goa	1.00	1.00	1.00	1.00	1.00		1.00	
7	Gujarat	6.00	6.00	6.00	6.00	6.00	6.00	6.00	
8	Haryana	5.00	5.00	5.00	5.00	5.00		5.00	
9	Himachal Pradesh	4.00	4.00	4.00	4.00	4.00	4.00	4.00	
10	J&K	4.00	4.00	4.00	4.00	4.00	4.00	4.00	
11	Jharkhand	5.00	5.00	5.00		5.00		5.00	

Oral Answers

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to Questions

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1	2	3	4	5	6	7	8	9	10
12	Karnataka	4.00	4.00	4.00	4.00	4.00	4.00	4.00	
13	Kerala	4.00	4.00	4.00	4.00	4.00		4.00	
14	Madhya Pradesh	5.00	5.00	5.00	5.00	5.00		5.00	
15	Maharashtra	5.00	5.00	5.00	5.00	5.00	1.00	5.00	
16	Manipur	1.00	1.00	1.00	1.00	1.00		1.00	
17	Meghalaya	1.00	1.00	1.00		1.00	1.00	1.00	
18	Mizoram	1.00	1.00	1.00	1.00	1.00	1.00	1.00	
19	Nagaland	1.00	1.00	1.00	1.00	1.00	1.00	1.00	
20	Orissa	5.00	5.00	5.00		5.00		5.00	
21	Punjab	5.00	5.00	5.00		5.00	5.00	5.00	
22	Rajasthan	6.00	6.00	6.00	6.00	6.00	6.00	6.00	
23	Sikkim	1.00	1.00	1.00	1.00	1.00	1.00	1.00	
24	Tamilnadu	5.00	5.00	5.00		5.00		5.00	
25	Tripura	1.00	1.00	1.00	1.00	1.00	1.00	1.00	
26	Uttar Pradesh	5.00	5.00	5.00		5.00	5.00	5.00	
27	Uttarakhand	4.00	4.00	4.00	4.00	4.00	4.00	4.00	
28	West Bengal	5.00	5.00	5.00	5.00	5.00		5.00	
TOTAL		105.00	105.00	105.00	65.00	105.00	54.00	105.00	6.00

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Oral Answers

[RAJYA SABHA]

to Questions





